

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**No. HC.VII-17/2004/6020/A**

From :- Smti Jayashree Bora,  
Jt. Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Smti. Nirmali Talukdar,  
District & Sessions Judge,  
Kokrajhar.

Dated Guwahati, the 26<sup>th</sup> July, 2024.

Sub:- **Casual leave.**

Ref:- Letter No.DJK./I-5/2024/1357, dtd. 08.07.2024.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 11.06.2024**, as prayed for. The next senior most Judicial Officer available at the station will be in charge of your Court and Office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo No. HC.VII-17/2004/6021/A, dated 26.07.2024**  
Copy to:

- ✓1. The Project Manager, Gauhati High Court.

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**JT. REGISTRAR (VIGILANCE)**  
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